

Minutes of the meeting held on 29.04.2016 at 11.00 AM to discuss the cases of import of items under Indo- Sri Lanka Free Trade Agreement

In Chair: Shri K.C. Rout, Additional DGFT

2. The following officers attended the meeting:

- (i) Shri Jose Gonsalvez, JTO, Directorate of Sugar & Vegetable Oil
- (ii) Shri S.K. Srivastava, JTO, Directorate of Sugar & Vegetable Oil
- (iii) Shri S.M. Nasrullah, Special Officer, Tea Board
- (iv) Shri Gaurav Dwevedi, Deputy Director, Spices Board
- (v) Shri S.P. Roy, Joint DGFT
- (vi) Shri Rajesh Malhotra, Dy. DG, DGFT
- (vii) Shri Nirmal Das, FTDO, DGFT

3. As per Annexure-1 to Appendix 2A of FTP, 2015-20 read with Public Notice No. 62 dated 25.02.2016, a total quantity of 2,500 MT of Pepper, 2,50,000 MT of Vanaspati Bakery, Shortening & Margarine and 500 MT of Desiccated Coconut can be imported under the Indo-Sri Lanka Free Trade Agreement for the financial year 2016-17.

4. The following applications have been received under the Indo-Sri Lanka Free Trade Agreement:

Import of pepper:

Sl. No.	Name of the firm / File No.	Date of receipt	Item & Qty. of Import	ITC(HS) Code	CIF Value in Rs. Lakh
1	M/s. Hindustan Global, Mumbai 01/53/162/Misc/AM-16/H-34/IC	23.02.16	400 MT Black Pepper	09041190	2448.00
2	M/s MBS Agro, Pune 01/53/8/639/AM-16/M-71/IC	25.02.16	10. MT Black Pepper	09041190	187.68
3	M/s Radha V Company, Mumbai 01/53/8/640/AM-16/R-56/IC	25.02.16	2500. MT Black Pepper	09041190	1638.74
4	M/s Shanuga Spices Pvt. Ltd., Pune 01/53/8/641/AM-16/S-142/IC	25.02.16	2500. MT Black Pepper	09041190	1587.00
5	M/s. G.T. Jayanti Agrochem (India) Pvt. Ltd., Chennai 01/53/162/1077/AM-16/G-30/IC	26.02.16 (e-mail)/03.03.16	1000MT Black Pepper	09041190	6555.50
6	M/s. Ruby Overseas, Chennai 01/53/8/643/AM-16/R-31/IC	26.02.16 (e-mail)/29.	100 MT Black Pepper	09041140	634.80

gm

		02.16			
7	M/s. Hira Traders, Chennai 01/53/8/642/AM-16/H-31/IC	26.02.16 (e-mail)/29. 02.16	100 MT Black Pepper	09041140	634.80
8	M/s. Ashwin Traders, Mumbai 01/53/8/645/AM-16/A-87/IC	26.02.16 (e-mail)/ 29.02.16	1000 MT Black Pepper	09041190	6396.54
9	M/s. Jatin Traders, Mumbai 01/53/8/646/AM-16/J-24/IC	26.02.16 (e-mail) /29.02.16	1000 MT Black Pepper	09041190	6396.54
10	M/s. Indian Spices, Navi Mumbai 01/53/8/647/AM-16/J-50/IC	26.02.16 (e-mail)/29. 02.16	1000 MT Black Pepper	09041190	6396.54
11	M/s. Raizada Exports, Delhi 01/53/162/1046/AM-16/R- 57/IC	26.02.16	1600 MT Black Pepper	0904	938.40
12	M/s. Lallson Overseas, Delhi 01/53/162/1045/AM-16/L- 15/IC	26.02.16	1600 MT Pepper	0904	938.40
13	M/s. A1 Overseas, Delhi 01/53/8/648/AM-16/A-88/IC	29.02.16	300 MT Black Pepper	09041130	10.20
14	M/s. Khanna Brother, Delhi 01/53/162/651/AM-16/K- 29/IC	02.03.16/ 09.03.16 (e-mail)	120 MT Black Pepper	09041120	512.24
15	M/s. Veeral Agro Tech, Pune 01/53/162/1080/AM-16/V- 32/IC	02.03.16	2500MT Black Pepper	09041190	1637.56
16	M/s. Organic Products India, Pune 01/53/162/1079/AM-16/O- 11/IC	02.03.16	2500MT Black Pepper	09041190	1637.56
17	M/s. Naresh Kumar Tarun Kumar, Delhi 01/53/162/1108/AM-16/N- 34/IC	16.03.16	00 MT Pepper	0941	500.00
18	M/s. Din Dayal & Sons, Delhi 01/53/162/1109/AM-16/D- 34/IC	16.03.16	100 MT Pepper	0941	540.00
19	M/s. Perfect Cardamom & Spices Marketing Co. Pvt. Ltd., Navi Mumbai 01/53/162/MISC/AM-17/P-	08.04.16	1000 Kg Black Pepper Sri Lanka Origin	09041130	Rs. 7.50

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	1/IC				
20	M/s. Moton India Impex, Junagadh 01/53/162/MISC/AM-17/M- 2/IC	26.04.16	75,00 M.T Black Pepper (Whole)	09041190	496.12
21	M/s. Moton Export, Surat 01/53/162/MISC/AM-17/M- 3/IC	26.04.16	75,00 M.T Black Pepper (Whole)	09041190	496.12
22	M/s. Regent Gems & Jewellery, Surat 01/53/162/MISC/AM-17/R- 2/IC	26.04.16	2,500 M.T Black Pepper (Whole)	09041190	16537.50
23	M/s. O A Overseas, Delhi 01/53/162/MISC/AM-17/O- 1/IC	25.04.16	140 M.T Pepper	09041190	866.40

Import of Vanaspati Bakery, Shortening & Margarine:

1	M/s. Moton Enterprises, Surat 01/53/162/MISC/AM-17/M- 1/IC	26.04.16	2,50,000 MTs Vanaspati Bakery Shortening and Margarine.	1516	599062.4 9
2	M/s. Regent Gems & Jewellery, Surat 01/53/162/MISC/AM-17/R- 2/IC	26.04.16	250,000 MTs Vanaspati Bakery Shortening and Margarine	09041190	599062.4 9

5. The committee noted that the applications for import of pepper at Sl. No. 1-12 have been submitted by 28.02.2016, the last date prescribed in Annexure 1 to Appendix 2A. The other 11 applications for import of pepper and 2 applications for import of vanaspati were submitted after the last date and the committee decided not to consider these 13 applications.

6. Of the 12 applications that were received in time, the committee noted that 2 applicants have applied for 100 MT each and one applicant has applied for 30 MT. The committee decided that these applicants who have applied for quantity not more than 100 MT may be allotted the quantity applied by them. The balance quantity of 2270 was distributed equally among the remaining 9 applicants by the committee, as per the guideline laid down in Annexure I to the Appendix 2A of Appendices and Aayat Niryat forms of FTP 2015-20.

7. Accordingly, the quantity of Pepper allotted to the 12 eligible applicants is as given below:

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Sl. No.	Name of the firm / File No.	Quantity of Pepper allotted
1	M/s. Hindustan Global, Mumbai 01/53/162/Misc/AM-16/H-34/IC	252 MT
2	M/s MBS Agro, Pune 01/53/8/639/AM-16/M-71/IC	30 MT
3	M/s Radha V Company, Mumbai 01/53/8/640/AM-16/R-56/IC	252 MT
4	M/s Shanuga Spices Pvt. Ltd., Pune 01/53/8/641/AM-16/S-142/IC	252 MT
5	M/s. G.T. Jayanti Agrochem (India) Pvt. Ltd., Chennai 01/53/162/1077/AM-16/G-30/IC	252 MT
6	M/s. Ruby Overseas, Chennai 01/53/8/643/AM-16/R-31/IC	100 MT
7	M/s. Hira Traders, Chennai 01/53/8/642/AM-16/H-31/IC	100 MT
8	M/s. Ashwin Traders, Mumbai 01/53/8/645/AM-16/A-87/IC	252 MT
9	M/s. Jatin Traders, Mumbai 01/53/8/646/AM-16/J-24/IC	252 MT
10	M/s. Indian Spices, Navi Mumbai 01/53/8/647/AM-16/J-50/IC	252 MT
11	M/s Raizada Exports, Delhi 01/53/162/1046/AM-16/R-57/IC	252 MT
12	M/s Lallson Overseas, Delhi 01/53/162/1045/AM-16/L-15/IC	252 MT
Total		2498 MT

8. The committee also noted that the validity of the quota is till 31st March, 2017. It accordingly directed that the applicants who have been allowed to import pepper under Indo-Sri Lanka Free Trade Agreement shall submit utilization certificate of the quantity imported to the concerned Regional Authority and DGFT(HQ) by 31st October, 2016, to enable the committee to reassess the quota so available and for re-distributing the same on the basis of fresh applications, if considered necessary. The committee further decided that failure to fully utilize the quota would debar the applicant from applying under ISLFTA for the next three financial year. The above firms have to access their import requirement and if they are not able to utilize their quota, then they have to submit fully/partially the unutilized quota by 31st October, 2016. The surrendered quota will be put up for offer to fresh applicants. Anyone who will not be able to utilize the quota and fails to surrender by 31st October, 2016, will be black listed for the next 3 years without giving any further reason.

9. The meeting ended with vote of thanks to the chair.

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